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Title: Introduction of the Pre-Examination Coaching Centres Regulatory Authority Bill, 2011.

SHRI JAGDAMBIKA PAL (DOMARIYAGANJ): I beg to move for leave to introduce a Bill to provide for the constitution of a Regulatory Authority for Regulation of Pre-Examination Coaching Centres and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of a Regulatory Authority for Regulation of Pre-Examination Coaching Centres and for matters connected therewith."

The motion was adopted.

SHRI JAGDAMBIKA PAL : I introduce** the Bill.
